

## NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER OF THE HEARING ON 01<sup>st</sup> MAY, 2024, 10:30 A.M.CP No. 115/CB/2021, IA (Comp. Act) No. 1/CB/2021,  
IA (Comp. Act) No. 2/CB/2021

**Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh**

Name of the Company	Union of India (Debashish Bandopadhyay) -Vs- Hari Machines Ltd.
Under Section	241-242

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s)

Mr. Debasis Satpathy, Adv.  
Mr. Patita Paban Bishwal, Adv. For Liq.

For Respondent (s)

Mr Saptarshi Mandal, Adv. R2 to 14

**ORDER**

Ld. Counsel, Mr. Debasis Satpathy, appearing for the petitioner. Ld. Proxy Counsel, Mr. Saptarshi Mandal, appearing on behalf of counsel on record Mr. Ratnanko Banerjee, for the respondent Nos. 2 to 14 and submitted that Ld. Arguing Counsel, Mr. Ratnanko Banerjee, is legs before another Court. Seeks short adjournment. List the matter on 12.06.2024.

Sd

**Kaushalendra Kumar Singh**  
**Member (Technical)**

Sd

**P. Mohan Raj**  
**Member (Judicial)**